

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

234. APPEAL/114(MB)2023

**IN THE MATTER OF**

Haridas Investment And Finance Pvt Ltd ... Petitioner

VS

Registrar Of Companies

... Respondent

Section 252(3) of Companies Act, 2013

**Order Delivered on 26.06.2024**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Petitioner:

For the Respondent:

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**ORDER**

Adjourned to **14.08.2024**.

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/Manish Tiwari/